

issued to Delhi International Airport Ltd., vide F. No. DL-H/ST/R-XI/SCN/29/2011 dated 24.06.2011 demanding service tax of Rs. 145.47 crore for the period April 2009 to May 2011.

Luxury car import scam

2225. DR. BHARATKUMAR RAUT: Will the Minister of FINANCE be pleased to state:

(a) whether a luxury car import scam has been unearthed recently by the Department of Revenue Intelligence;

(b) whether it is a fact that a large number of celebrities, socialites, politicians and cricketers are involved in the scam to purchase luxury cars;

(c) if so, the details thereof along with the brands of the cars;

(d) whether any arrest has been made in this regard and if so, the details thereof;

(e) whether daughter of a powerful Maratha politician is also involved apart from a liquor baron and his businessman son; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM):

(a) Yes, Sir. The Directorate of Revenue Intelligence has recently unearthed a luxury car import scam.

(b) No, Sir.

(c) "Nil" in view of (b) above.

(d) Yes, Sir. In respect of luxury car import scam unearthed recently by Directorate of Revenue Intelligence, 2 persons including one mastermind in the import of cars have been arrested.

(e) No, Sir.

(f) "Nil" in view of (e) above.

DTAA with Lithuania

2226. SHRI NAND KUMAR SAI: Will the Minister of FINANCE be pleased to state: